

Panama. They stated, as justification therefore, the fact that M/s. Pfizer proposed to invest and would also furnish technical know how etc. for the manufacture of antibiotics in India from the basic stage. This application was considered by the Govt. in 1953 and was agreed to with the approval of the then Minister of Industry.

On 10th June, 1960 Govt. agreed to the issue of shares worth Rs. 25.10 lakhs to M/s. Pfizer Corporation, Panama by M/s. Dumex Limited, Bombay for the establishment of a plant in Chandigarh for the manufacture of Oxytetracycline and Tetracycline.

In July, 1960 the East Asiatic Company (I) Pvt. Ltd., intimated that 15,000 preference shares out of a 30,000 preference shares held by them in M/s. Dumex Limited were redeemed out of the accumulated profits, on the 3rd June, 1960. Hence, the East Asiatic Company (I) Pvt. Ltd. were left with only 15,000 preference shares with a value of Rs. 15 lakhs only. Thus M/s. Pfizer acquired controlling interest in M/s. Dumex Limited.

Later in 1960, a proposal was made by East Asiatic Co. (I) Pvt Ltd., and East Asiatic Co. Ltd. Denmark wanting to sell all their shares in Dumex Limited amounting to Rs. 9.9 lakhs of the face value of Rs. 100 per share to M/s. Pfizer at Rs. 200 per share

This proposal was agreed to in consultation with the then Ministry of Commerce and Industry and Department of Company Law Administration. The Department of Company Law Administration considered the price of Rs. 200 as fair and reasonable. The procedure at that time regarding consulting the concerned Administrative Ministry about association of foreign equity and the Department of Company Law Administration to check up the reasonableness of the price at which the shares would be transferred was duly observed in this case. Hence by the end of 1960 M/s. Pfizer acquired the entire share-holding of M/s. Dumex. As a result, M/s. Dumex Pvt. Ltd. ceased to exist as a separate Company in India, on its reincorporation as M/s. Pfizer. The name of M/s. Dumex Pvt. Ltd. was subsequently changed to M/s. Pfizer and Industrial Licences and Registration Certificate held in the name of Dumex were also endorsed in the name of M/s. Pfizer in July, 1961.

#### Time taken by train from Udaipur to Jodhpur

4766. SHRI R. D. GATTANI : Will the Minister of RAILWAYS be pleased to state :

(a) whether a time of more than 15 hours is taken by the train for reaching Udaipur from Jodhpur which is a distance of 301 Kms.; and

(b) if so, whether efforts would be made to bring down this time to a reasonable limit ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) : (a) 221 UP Jodhpur-Udaipur Passenger takes 12 hours 50 minutes from Jodhpur to Udaipur.

(b) Speeding up of this train is not operationally feasible under the present conditions of track and traction and the need to maintain connections enroute.

#### Strength of Assistant Officers

4767. SHRI KISHORE LAL : Will the Minister of RAILWAYS be pleased to state :

(a) What was the strength of Assistant Officers, Senior Scale Officers, Junior Administrative Officers and Principal Officers, department wise, in each zone in the Indian Railways in April, 1974 and in April, 1978; and

(b) What percentage of upgradation has been done in the case of officers grade-wise and Class III and IV employees since 1974 ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) : (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-2731/78].

(b) Number of gazetted posts upgraded after 1-4-1974

J.A. to S.A. Grade	51	}
S.S. to J.A. Grade	163	
JS/Cl. II to Sr. Scale	91	
Number of Class III posts upgraded to Class II	506	
Number of Class III posts upgraded	24297	
Number of Class IV posts upgraded	11538	

Upgradations are done only on the basis of worth of charge and responsibilities and not on percentage basis.

#### Representation regarding Work Done by ONGC in Tripura

4768. SHRI SACHINDRALAL SINGHA : Will the Minister of PETROLEUM, CHEMICALS & FERTILIZERS be pleased to state :

(a) whether he had received any representation either from any M.P. or from

the workers representatives of ONGC working in Tripura regarding the delay of work in the State :

(b) if so, the details of the representation/representations; and

(c) the details of action taken on the basis of representation/representations.

THE MINISTER OF PETROLEUM & CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA) : (a) to (c) The General Secretary, ONGC Workers' Union, Tripura Project Agartala and General Secretary, ONGC Workmen Association, Calcutta jointly submitted a Memorandum dated 3-4-76 through Shri Samar Mukherjee, M.P. vide his letter dt. 11-5-77 Para 3 of his Memorandum which refers to the alleged mis-management and unplanned drilling in Tripura Project, besides West Bengal Project reads as under :-

**"Drilling Aspects :**

Drilling is being carried out at West Bengal and Tripura since last 12 years but so far practically is nil. Although there are so many reasons behind it still our 12 years practical experience does not permit that a major portion of the reasons cannot be avoided, viz., regular stuck up in the wells due to unplanned drilling operation and mere negligence of the management, indecision/releasing of drilling point, frequent changing of decision in all respects, which spoils the man power, material, money and time etc. Therefore, it is expected that you will probe into the matter to put this vital organisation to a sound footing."

The matter was examined and comments were called for from the ONGC. In regard to West Bengal I had already supplied the reply in answer to Question No. 2192 in the Lok Sabha on 1-8-1978, which may be referred to. In so far as the drilling work in Tripura is concerned the apparent slow pace of exploration by the ONGC in Tripura has been mainly due to the remoteness of the area, difficult sub-surface conditions and the high pressures encountered in the drilling of the wells in that State. However, notwithstanding these difficulties, further drilling in Tripura is being continued by the ONGC more vigorously.

**Geological and Geophysical Survey by ONGC in North Eastern Region and Eastern Region.**

4769. SHRI SUDHIR GHOSAL : Will the MINISTER OF PETROLEUM, CHEMICALS & FERTILIZERS be pleased to state :

(a) the name of the area in North Eastern Region and Eastern Region where

ONGC conducted geological and geophysical survey up-to-date, period-wise ;

(b) the names of the scientists participated in these survey work area-wise ;

(c) the details of the Report submitted by each of the survey team?

THE MINISTER OF PETROLEUM, & CHEMICALS AND FERTILIZERS : (SHRI H.N. BAHUGUNA) : (a) to (c) The necessary information is being obtained from the ONGC and will be laid on the table of the Sabha.

**Petrochemicals Complex at Haldia**

4770. DR. BIJOY MONDAL : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether West Bengal Government have given any proposal for a petrochemicals complex at Haldia ;

(b) if so, details of the proposal of the State Government ; and

(c) the action taken up-to-date in this regard?

THE MINISTER OF PETROLEUM & CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA) : (a) to (c) A letter of intent was issued to the West Bengal Industrial Development Corporation Limited, in November, 1977, for the setting up of a petrochemical complex upto the capacities specified below :

Items of manufacture	Annual capacities/tonnes
(1) Ethylene . . . . .	54,000
(2) Propylene . . . . .	90,000
(3) Prolisis Gasoline . . . . .	46,000
(4) Butadiene . . . . .	8,000
(5) Benzene . . . . .	8,000
(6) Ethylene Oxide . . . . .	3,000
(7) Ethylene Glycol . . . . .	10,000
(8) Diethylene Glycol . . . . .	1,500
(9) Ethyl Hexanol . . . . .	21,000
(10) Isobutanol . . . . .	8,100
(11) N-Butanol . . . . .	3,100
(12) HDPE . . . . .	20,000
(13) P.V.C. . . . .	45,000

The Corporation have yet to come up with the feasibility reports.